

Government of India
Ministry of Development of North Eastern Region

RAJYA SABHA
UNSTARRED QUESTION No.2108

To be answered on
Thursday, December 16, 2021/ 25 Agrahayana, 1943 (Saka)

QUESTION

Non-Lapsable Central Pool of Resources (NLCPR) Scheme

2108 Dr. Abhishek Manu Singhvi:

Will the Minister of Development of North Eastern Region be pleased to state:

- (a) details of allocation and expenditure of the Non-Lapsable Central Pool of Resources (NLCPR) Scheme during each of the last five financial years;
- (b) State-wise details of allocation and expenditure of the NLCPR fund during each of the last five financial years; and
- (c) State-wise details of allocation and expenditure of Gross Budgetary Support during each of the financial years since 2017-18 till date?

ANSWER

Minister of the Ministry of Development of North Eastern Region
[Shri G. Kishan Reddy]

- (a) The status of funds allocation and expenditure under the Non-Lapsable Central Pool of Resources (NLCPR) scheme of Ministry of Development of North Eastern Region during the last five years is as under:

(Rs. in crore)

Financial Year	Budgetary Estimates	Revised Estimates	Expenditure
2016-17	900	850	837.29

2017-18	1069.5	876.06	862.42
2018-19	1002	782.96	526.55
2019-20	533.1	576.59	576.59
2020-21	551.75	341.84	341.84

(b) There is no State-wise budgetary allocation of the funds under NLCPR scheme of Ministry of Development of North Eastern Region. Funds under NLCPR-Central component of the scheme are released to the respective central implementing agencies. However, under NLCPR-State component of the scheme, project-wise funds are released to the respective State Governments for implementation. The state-wise details of funds released under NLCPR-State component during the last five years are as under:

S. No.	State	Funds released (Rs. in crore)
1.	Arunachal Pradesh	308.15
2.	Assam	533.44
3.	Manipur	404.70
4.	Meghalaya	196.15
5.	Mizoram	237.41
6.	Nagaland	236.08
7.	Sikkim	253.55
8.	Tripura	198.50
	Total	2367.98

(c) As per the extant guidelines, all non-exempted Central Ministries/Departments, are mandated to spend atleast 10% of Gross Budgetary Support (GBS) for Central Sector and Centrally Sponsored Schemes in North Eastern Region (NER). However, instead of a pre-decided State-wise allocation, funds are spent by the concerned Ministries/Departments in the North Eastern States, against sanctioned projects/schemes.
